

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 224 of 2010

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Mr. Arvind Kumar Lall, Advocate
For the Respondents: Mr. Bibhash Sinha, Advocate

16/ 26.03.2021 Parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission, this case is referred to be placed in the 'National Lok Adalat' scheduled to be held on 10th April, 2021.

(Ananda Sen, J.)

Kumar